

Free Imports of raw materials against REP licences, duty free import of brass scrap is allowed against exports of brass artwares.

- (5) A Sales-cum-study Team was sent to EEC Countries during November-December, 1983 to explore market potentials for handicrafts including brass and bell metalwares.
- (6) Mr. Robert Welch, a well known designer visited India in the recent past to provide design assistance for artmetalwares.
- (7) Cash Compensatory Support @ 10% of the FOB value is allowed against exports of artmetalwares.
- (8) A special exhibition of handicrafts, including artmetalwares, was held at Doha during 1984.

**Smuggling of Uranium from India to Canada**

\*464. SHRI M. RAGHUMA REDDY :  
SHRI DHARAM SINGH MALIK :

Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the 'Times of India' dated 17th July, 1985 wherein it has been inter alia stated that 500 kg. of crude uranium has been smuggled to Canada;

(b) if so, what are the details; and

(c) whether any inquiry has since been conducted and if so, what action has been taken by Government in the matter ?

**THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :** (a) Yes, Sir.

(b) It is wrong to say that 500 kgs. of crude Uranium has been smuggled to Canada. The U.P. State Mineral Development Corporation entered into an agreement with M/s. METCHEM, Canada for carrying out of a project under CIDA assistance for studying the feasibility of beneficiation of low grade phosphate deposit of Lalitpur Distt. Under the terms of agreement 400 kgs. sample of rock phosphate was collected by the representative of METCHEM, Canada in the presence of officers of UPMDC and the Directorate of Geology and Mining, Government of U.P. The Uranium content in the bore hole samples in the Lalitpur area established by the Atomic Mineral Division is around .0005%.

(c) No formal enquiry has been conducted or ordered to be conducted by the Government.

**Amount Sanctioned by Bank for Installing Tubewells**

\*465. SHRI S.M. BHATTAM  
Will the Minister of FINANCE be pleased to state :

(a) total amount sanctioned by various banks for installing tube wells during the years 1983-84 and 1984-85;

(b) the number of tube wells installed during 1983-84 and 1984-85;

(c) the details of places where the same have been installed; and

(d) the provisions made for the tube wells in the Seventh Five Year Plan ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :**

(a) to (d). The present data reporting system does not yield information in the manner asked for. However, the